

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM 24.05.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/172/2019  
NAME OF THE PETITIONER(S) : SAJAN THOMAS & 3 OTHERS  
NAME OF THE RESPONDENTS : PARAGON POLYMER PRODUCTS PVT LTD  
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1. ~~AA~~ VINDHA PANDIAN, for Petitioners  
Sr. Adv. AMRITH BHARGAV  
for Petitioners
2. Mr. Shankar Narayan for Respondents  
Senior Counsel  
for E.N. Hareepriya

**ORDER**

Matter has been mentioned in relation to CP/172/2019, which is fixed for hearing on 27.06.2019. The matter stands pre-poned in view of the report submitted by the Hon'ble Justice (Retd) Ms. Chitra Venkatraman. The report is opened in the presence of the Counsels, the same is placed on record. The **Registry** is directed to issue certified copies of the report to both the sides by today, and both the sides are directed to make their submission on next date of hearing. Put up on **27.05.2019 at 10.30 A.M.**

Sd/-

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)